

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal No. 126 of 2012 &
IA No.233 of 2012**

Dated : 8th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Abhijeet Ferrotech Ltd.

...Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Kunal Kaul

Counsel for the Respondent (s) : Mr. P. Shiva Rao for R-2 to R-5

ORDER

The Learned Counsel for both the parties have finished their arguments.

The Learned Counsel for both the parties have not filed their respective written submissions as directed by this Tribunal order dated 10.12.2012 but request for some more time to file their respective written submissions. Accordingly, they are directed to file their respective written submissions on or before 1.2.2013 after serving copy on the other side without fail.

Post the matter for reporting compliance and making further submissions, if any, on **12.2.2013 at Chennai Circuit Bench.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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